

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/154/2016  
**NAME OF THE PETITIONER(S)** : A.L Pirianan Shanmugam & Another  
**NAME OF THE RESPONDENT(S)** : M/s Mahalakshmi Textiles Ltd & 5 Others  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. THRIYAMBAK KANNAN  
ROHAN CHERIAN

Petitioners.



2. Athiban Vijay  
for  
Peithu Raj

Counsel for R<sub>1</sub>, 2, & 6



**ORDER**

Shri Rohan Cheria, counsel for petitioners present. Shri Athiban Vijay, representing counsel for R<sub>1</sub>, R<sub>2</sub> & R<sub>6</sub> present. No representation on behalf of R<sub>3</sub>. As seen in the order dated 9.3.2017, final opportunity was granted to counsel for R<sub>3</sub> to file counter. Even today they have not filed any counter. In the circumstances, R<sub>3</sub> is set ex parte. At request of counsel for petitioner, time enlarged for filing rejoinder. Put upon 17.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)